

(b). Professor Ramanathan and Professor Athreya are distinguished Mathematicians who, in the opinion of the University Grants Commission, are capable of assessing the work of the Centre of Advanced Study in Applied Mathematics of Calcutta University. A scholar of repute would be able to take an overall view of the development and functioning of a Centre irrespective of the field in which he may have done research if his overall competence in the discipline concerned is recognised.

(c) No, Sir.

(d) Prof. Ramanathan and Prof. Athreya were considered suitable by the University Grants Commission for assessing the work of the Centre.

#### Central Fund utilized by States for Housing

3650. SHRI JYOTIRMOYĪ BOSU: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4676, on the 16th December, 1974 regarding 'Central Fund Utilized by States for Housing' and state:

(a) whether the necessary information has been collected since then; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) and (b). The information is still being collected and will be laid on the Table of the House shortly.

#### Continuation of Supervisory Staff in Delhi

3651. SHRI M. C. DAGA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Supervisory Staff of National Fitness Corps stationed at Delhi were rejected by the Delhi Administration for absorption;

(b) whether the Audit Party of A.G.C.R., had raised serious Audit Objections for the continuation of Supervisory Staff of Delhi without any work whatsoever.

(c) if so, what action is being taken to deal with the said Staff keeping in view the Audit Objections; and

(d) what are Audit Objections raised in respect of these Staff?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (c). The Delhi Administration have now agreed to absorb the N.F.C. Staff, and have initiated necessary action for purpose of their absorption.

(b) and (d). The A.G.C.R. Audit Party in the course of local inspection has pointed out that the supervisory staff was employed for jobs other than those for which they had received specialised training, and therefore could not be treated as being gainfully employed. They suggested that the possibility of employing these persons gainfully may be explored at the earliest.

#### केन्द्रीय समाज कल्याण बोर्ड

3652. श्री मूलचन्द डागा : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बतान की कृपा करेंगे कि :

(क) केन्द्रीय समाज कल्याण बोर्ड के सदस्यों के नाम क्या है ;

(ख) उस के क्या कार्य-कलाप और उसका वार्षिक प्रशासनिक खर्च कितना है ; और

(ग) क्या केन्द्रीय समाज कल्याण बोर्ड का काम केवल सुसंठित संस्थाओं को वित्तीय सहायता देना है और यदि हां. तो वर्ष 1973-74 में किन कन राज्यों में कौन-कौन सी संस्थाओं को कितनी कितनी सहायता दी गई ?